COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 264 OF 2014
APPEAL NO. 173 OF 2015
AND
APPEAL NO. 277 OF 2015 & IA NO. 453 OF 2015

Dated: 7th May, 2018

Present: Hon'ble Mr. I.J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Punjab State Power Corporation Ltd. Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Ms. Parichita Choudhury

Counsel for the Respondent(s) : Mr. Sakesh Kumar

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on 20th & 21st August, 2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk